

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/913/2016**

Jabalpur, this Tuesday, the 17<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Balu Kaushik  
S/o Maroti Kalya  
Unemployed  
aged about 34 years  
R/o Village & Post Chilhati  
Tehsil Multai  
District Betul (M.P.) PIN 460661.

**-Applicant**

(By Advocate –**Shri Saketanand Tiwari**)

**V e r s u s**

1. Union of India  
Through General Manager,  
C.S.T.M. Central Railway  
Mumbai Pine No.400001

2. Divisional Railway Manager  
Personal Branch  
Nagpur Central Railway  
Nagpur (M.H.) PIN No.440001

3. Senior Divisional Engineer (Corporation)  
O/o Divisional Railway Engineering  
Branch Central Pine No.440001

4. Assistant Divisional Engineer  
Central Railway DRM Nagpur  
Betul District  
Betul (M.P.) PIN No.460001

**- Respondents**

(By Advocate –**Shri A.S. Raizda**)

**ORDER (Oral)****By Navin Tandon, AM:-**

This Original Application has been filed by the applicant for consideration of application dated 27.10.2010 (Annexure A-1) filed by his father for his appointment under LARSGESS with the respondent-department.

2. Shri A.S. Raizada, learned Standing counsel appearing on behalf of respondent-Railways on receipt of advance copy of O.A. submits that in view of the decision by Hon'ble High Court Punjab and Haryana in case of *Kala Singh and Ors. vs. Union of India and Ors.*, Railway Board vide E(P&A) 1-2015/RT-43 dated 27.10.2017 has put the LARSGESS Scheme on hold.

3. At this stage, learned counsel for the applicant submits that he may be permitted to withdraw this Original Application with liberty to file it fresh as and when the cause of action arises.

4. Considering the fact that the LARSGESS scheme now has been put on hold, we dispose of this Original Application at this stage granting liberty to applicant to file a fresh Original Application as and when fresh cause of action arises in future.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
kc

**(Navin Tandon)**  
**Administrative Member**